

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
STARRED QUESTION NO. *303
ANSWERED ON-29.03.2023

DISBURSEMENT OF FUNDS TO PANCHAYAT

***303 DR. ASHOK KUMAR MITTAL:**

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether Government has released funds to panchayats across the country;
- (b) if so, the ratio of the fund disbursed among the Gram, Block and Zila Panchayats in Punjab; and
- (c) whether any Committee has been constituted to monitor the activities aided by this fund and if so, the details thereof?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI GIRIRAJ SINGH)

(a) to (c) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE RAJYA SABHA STARRED QUESTION NO. *303 FOR ANSWER ON 29.03.2023 REGARDING 'DISBURSEMENT OF FUNDS TO PANCHAYAT'

(a) & (b) Fifteenth Finance Commission (XV FC) grants to the Rural Local Bodies (RLBs) for its award period 2020-21 to 2021-26 are being released to the Panchayats across the country. So far, the following released have been made:-

Year	2020-21	2021-22	2022-23 (as on 24.03.2023)
Amount (Rs. in crore)	60750.00	44332.89	31547.10

The ratio of the fund disbursed among the Gram, Block and Zila Panchayats in the State of Punjab for Fifteenth Finance Commission (XV FC) is as under:-

	Gram Panchayats	Block Panchayats	District Panchayats
Ratio	75%	15%	10%

(c) For Concurrent Evaluation of Utilization of XV FC grants' to Local Bodies, a High Level Monitoring Committee (HLMC) at the State Level has been constituted under the chairperson ship of Chief Secretary of the concerned State.
